

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 532/2022

In the matter of:

Rajveer

...Applicant

Versus

Govt. of NCT of Delhi

...Respondents

NDOH:- 23.12.2022

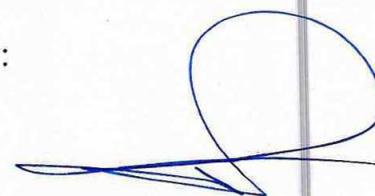
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Filed by:

New Delhi:

Dated: 14.12.2022



Delhi Pollution Control Committee

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
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In the matter of:

Rajveer

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...Respondents

**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE IN COMPLIANCE TO THE ORDER
DATED 02.09.2022.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 02.09.2022 and was pleased to direct the DPCC and Deputy Commissioner (North West), Delhi to take action against premises number 2155- I Block, Narela Industrial Area, who is manufacturing prohibited plastic carry bags.
2. That the area falls under the jurisdiction of Deputy Commissioner (North), hence in place of Deputy Commissioner (North West), Deputy Commissioner (North) officials were called.
3. That a joint inspection of the site was carried out on 14.10.2022 by the representatives of DPCC and SDM (Narela). During the inspection, it was observed that:

A. M/s Sumit Enterprises, I-2155, DSIIDC, Narela Industrial Area.

- Premises is used for warehousing and Trading of Dana/Plastic granules.
- Unit has applied for CTO (Orange) for the activity of "Reprocessing of waste plastic/PVC (without washing activity).



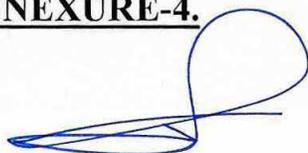
- Premises number I-2155 & I-2142 are jointed & operated jointly.

B. M/s Susheel Plastic, I-2142, DSIIDC, Narela Industrial Area.

- Unit found operational and engaged in the activity of manufacturing of plastic carry bags less than 75 microns and manufacturing of plastic granules. using scrap & plastic waste without washing activity.
- Proper channelization for controlling air pollution installed and found to be working properly.
- One Tonne of plastic carry bags (40 bags X25 Kg) and less then 75 microns were seized at spot in the presence of Delhi Police official, DPCC, Revenue and were kept in SDM (Narela).

Copies of the joint inspection report dated 14.10.2022 are enclosed herewith as **ANNEXURE-1 (Colly)**.

4. That, DPCC has issued Show Cause Notices on 16.11.2022 for closure as well as imposition of Environmental Damages Charges amounting to Rs. 9,00,000/- (Rupees Nine Lacs only) against M/s Susheel Plastic (I-2142), which was engaged in the activity of plastic carry bags less than 75 microns. Copies of the Show Cause Notices are enclosed herewith as **ANNEXURE-2 (Colly)**.
5. That DPCC has issued a letter to DM(North) in reference to joint inspection carried out on 14.10.2022. DPCC has requested to keep the seized plastic material in safe custody till the order issued by DPCC for its final disposal through authorized recycler. Copy of the letter dated 28.11.2022 is enclosed herewith as **ANNEXURE-3**.
6. That M/s Susheel Plastic has submitted a letter dated 28.11.2022 for closure of the manufacturing activity at premise number I-2142, and also surrendering all the related licenses of this address and surrendering consent of DPCC. Copy of the letter dated 28.11.2022 as well as copy of consent of DPCC are enclosed herewith as **ANNEXURE-4**.



7. That DPCC has again inspected the premises on 06.12.2022 with regard to the premise number I-2142, Narela Industrial Area. Following were the observations ;-

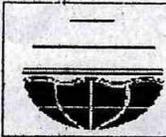
- 1) Unit found closed and no industrial activity found during the inspection.
- 2) Unit caught fire on 24.10.2022 as reported by factory owner and has closed its industrial operations after this fire incident.
- 3) Unit has obtained consent from DPCC for the activity of manufacturing of plastic dana and plastic bags re-processing without washing activity.

Copy of the inspection report dated 06.12.2022 is enclosed herewith as **ANNEXURE-5**.

8. The present status report may kindly be taken on record.

(Mohd. Arif)

Sr. Environmental Engineer



(4)

DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT (GOVT. OF NCT OF DELHI)
4th & 5th FLOOR ISBT BUILDING KASHMERE GATE DELHI-6
 visit us at : <http://dpcc.delhigovt.nic.in>

Inspection Report

Annexure - I (Colly)

1. Name & Address of the Unit : M/s Susheel Plastic,
I-2142, DSIIDC, Narela
Industrial Area, Delhi- 40
2. Owner/ Partner's Name & Contact Details(Phone & E-mail) : Sh. Vishal Gupta/9953267728
3. Date of Inspection : 14/10/2022
4. Name & Designation of the Persons contacted at the industry : Sh. Ashok Kumar
5. Kind of Industry : Mfg of Plastic carry bags < 75µ & mfg of Plastic granules without washing
6. Product & Capacity : 400 kg/day carry bags
7. Main Raw Materials : Plastic granules
8. Water Polluting : Yes/No No ETP Installed : Yes/No NA
9. Air Pollution : Yes/No No ECS Installed : Yes/No No
10. Details of Stack Height (Furnace/Boilers/Others) : (Above G.L.)..... (Above R.L.).....
11. Type of Fuel Used : Electricity
12. A. Source of Water Supply : DJB/NDMC/DSIIDC/Borewell/Tankers/Others
 B. Effluent Discharge : (a) Domestic/ Trade Effluent Domestic/ Trade Effluent
 (b) Unit connected to Conveyance System: Yes/No Yes/No
 (c) Discharging into sewer
13. Status of Consent {If Any} : CTD Applied, App ID: 8316601
14. D.G. Set(s) {if Any} : No...Capacity.....KVA. Acoustic: Yes/No
 Stack Height.....(Above G.L.).....(Above RL)
15. Plot Area : 200 sqm
16. Labour : 7-8
17. Machinery : Tubing Machine - 05
Cutting - 07

- 18. Detail of Power Connection : CA No. 60014527059
- 19. Whether Unit found in Operation : Yes/No
- 20. Status of Registration under Plastic Waste Management Rules, 2016 : As per record
- 21. Whether Generating Hazardous Waste : Yes/No
- 22. Details about Hazardous Waste :
 - (a) Status of Authorization {if any} :
 - (b) Display Board Provided : Yes/No
 - (c) Whether Hazardous Waste is stored in Leak proof container : Yes/No
 - (d) Whether container marked with specified label : NA Yes/No
 - (e) Whether container stored kept in an isolated area : Yes/No
 - (f) Whether Hazardous Waste is being stored on pucca floor & in covered area : Yes/No
 - (g) Whether date on which storage began indicated on each container : Yes/No
 - (h) Whether daily record of Hazardous Waste maintained in Form-3 : Yes/No
 - (i) Category of Hazardous Waste as per the Schedules I,II and III of these rules :
 - (j) Authorized mode of disposal or recycling or utilization or co-processing etc. :
 - (k) Quantity (Ton/Annum) :

Remarks (if Any)

- 1) Unit found operational and engaged in the activity of manufacturing of plastic carry bags less than 75u and manufacturing of plastic granules using scrap & plastic waste without washing activity during joint inspection of DPCC officials and SDM officials on 14/10/2022.
- 2) Proper channelisation for controlling air pollution installed and working properly.
- 3) One Tonne of plastic carry bags (40 bags X 25 Kg) were seized at spot in the presence of Delhi Police official, DPCC, & Revenue officials and were kept in SDM (Narela) office.

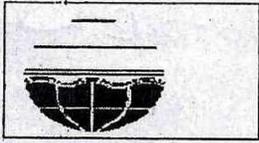
(Ashok Kumar for Sushree Plastic)



Manish Kumar Gulia
Naib Tehsildar, Narela.

KAMALJEE
DPCC
14/10/2022

Signatures, Name & Designation of inspecting officials.



DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT (GOVT. OF NCT OF DELHI)
 4th & 5th FLOOR ISBT BUILDING KASHMERE GATE DELHI-6
 visit us at : <http://dpcc.delhigovt.nic.in>

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Inspection Report

1. Name & Address of the Unit : M/s Sumit Enterprises,
I-2155, DSIIDC, Narula Industrial
Area, Delhi- 40
2. Owner/ Partner's Name & Contact Details(Phone & E-mail) : Sh. Sumit/9650694962
3. Date of Inspection : 14/10/2022
4. Name & Designation of the Persons contacted at the industry : Sh. Ashok Kumar/9811026772
5. Kind of Industry : Trading & Warehousing of Plastic Granules
6. Product & Capacity :
7. Main Raw Materials : Storing of Plastic waste in Basement
8. Water Polluting : Yes/No ETP Installed : Yes/No NA
9. Air Pollution : Yes/No ECS Installed : Yes/No NA
10. Details of Stack Height (Furnace/Boilers/Others) : (Above G.L.)..... (Above R.L.).....
11. Type of Fuel Used : Electricity
12. A. Source of Water Supply : DJB/NDMC/DSIIDC/Borewell/Tankers/Others
- B. Effluent Discharge : (a) Domestic/ Trade Effluent
 (b) Unit connected to Conveyance System: Yes/No
 (c) Discharging into sewer
13. Status of Consent {If Any} : Orange applied (CTO)
14. D.G. Set(s) {if Any} : No...Capacity.....KVA. Acoustic: Yes/No
 Stack Height.....(Above G.L.).....(Above RL)
15. Plot Area : 200 sq.m
16. Labour : 6-7
17. Machinery : Warehousing

18. Detail of Power Connection : CA No. 60018967392 (7)
19. Whether Unit found in Operation : Yes/No
20. Status of Registration under Plastic Waste Management Rules, 2016 : As per record
21. Whether Generating Hazardous Waste : Yes/No
22. Details about Hazardous Waste :
- (a) Status of Authorization {if any} :
- (b) Display Board Provided : Yes/No
- (c) Whether Hazardous Waste is stored in Leak proof container : Yes/No
- (d) Whether container marked with specified label : Yes/No
- (e) Whether container stored kept in an isolated area : Yes/No
- (f) Whether Hazardous Waste is being stored on pucca floor & in covered area : Yes/No NA
- (g) Whether date on which storage began indicated on each container : Yes/No
- (h) Whether daily record of Hazardous Waste maintained in Form-3 : Yes/No
- (i) Category of Hazardous Waste as per the Schedules I, II and III of these rules :
- (j) Authorized mode of disposal or recycling or utilization or co-processing etc. :
- (k) Quantity (Ton/Annum) :

Remarks (if Any)

- 1) Unit is used as warehousing and Trading of Dama/Plastic granules during inspection teams (DPCC officials + SDM officials)
- 2) Unit has applied for CTD (Orange) for the activity of "Reprocessing of waste plastic/PVC (without washing Activity) for future works.
- 3) Unit I-2155 & Unit I-2142 are jointed/operated.
- 4) A separate inspection report for I-2142 (Backside of I-2155) has been filled.

Sm-E
14/10/2022



(Manish Kumar Gulia)
Naib Tehsildar, Narela.

[Signature]
KAMAL JEE
DPCC
14/10/2022

Signatures, Name & Designation of inspecting officials.

(Ashok Kumar)
for

(9)

Inspection Report

In pursuance of DPCC order No. DPCC/CMC-V/NGT-OA-532/2022/7254-55 dated 04.10.2022 regarding inspection of Industry I-2155, DSIIDC, Narela in pursuance of orders passed by NGT in OA No. 532/2022 on 02.09.2022 in the matter of Rajveer Vs Govt. of NCT of Delhi wherein it is ordered to inspect the said industry and submit the report.

In view of above, Sh. Kamal Gaurav, Junior Environment Engineer, and Sh. Manish Kumar Gulia, Naib Tehsildar inspected the unit i.e. I-2155, DSIIDC, Narela on 14.10.2022 in presence of Delhi Police officials from Police Station Narela Industrial Area. The detailed report is as under:

The unit I-2155 and I-2142 is a joint factory in which the unit I-2155 is being used as storage of Plastic waste and Plastic Dana and the unit I-2142 is equipped with machines and manufacturing the plastic carry bags at the time of visit. Also approx 1 Ton of Banned Carry bags less than 75mm were found in Stocks and filled in Plastic bags. Also some plastic waste was found in the basement.

In view of above the matter was discussed with SDM (Narela) and JEE (DPCC) discussed with AEE/EE (DPCC). Also the JEE (DPCC) prepared report in separate proforma.

Accordingly, the banned Carry Bags were seized in the presence of Delhi Police officials, DPCC and Revenue Officials and were kept in SDM (Narela) office.

The report is being submitted for necessary action and further direction in the matter please.

smg

14/10/2022

(Manish Kumar Gulia)
Naib Tehsildar, Narela.

KAMAL GAURAV
JEE, DPCC
14/10/2022



9

By Speed Post



DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)
1st Floor, E Block, Vikas Bhawan-II, Upper Bela Road, Civil Lines, Delhi-110054
visit us at : <http://dpcc.delhigovt.nic.in>

F. No. DPCC/CMC-V/OA-532/2022/ 7638-39

Dated: 16/11/2022

To,

M/s Susheel Plastic, (Back side) ,
I-2142, DSIIDC, Narela Industrial
Area, Delhi-110040

Annexure-2 (Copy)

Subject: Show Cause Notice for Environmental Damages Compensation-reg.

And whereas, you, M/s Susheel Plastic, (Back side) ,I-2142, DSIIDC, Narela Industrial Area, Delhi-110040 (hereinafter referred as the addressee) is engaged in the activity of plastic carry bags less than 75 microns and manufacturing of plastic granules using scrap & plastic waste without washing activity.

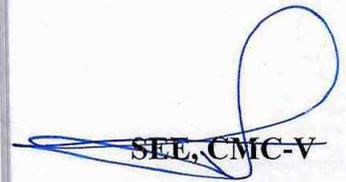
And whereas, an inspection of the unit was conducted on 14.10.2022 and the observations/deficiencies found during inspection are as follows:-

1. Unit found operational and engaged in the activity of plastic carry bags less than 75 microns and manufacturing of plastic granules using scrap & plastic waste without washing activity.
2. Proper channelization for controlling air pollution installed and working properly.
3. One tonne of plastic carry bags (40 bags * 25 kg) were seized at spot in the presence of Delhi Police, DPCC & Revenue Officials and were kept in safe custody in SDM (Narela), Naya Bansa office

And whereas, as per the Hon'ble NGT Orders in respect of Polluter Pays Principle, a policy has been framed by the DPCC to decide the Environmental Compensation amount to damage the environment and same has been uploaded on DPCC website.

Now, therefore, the Competent Authority in Delhi Pollution Control Committee has decided why not the **Environmental Damages Compensation of Rs. 9,00,000/- (Rupees Nine Lacs only)** should be levied upon you (the addressee unit).

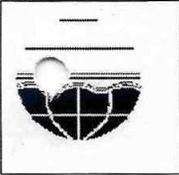
Your reply, (if any) along with supporting documents, should reach this office **within 15 days from the date of issue of this notice**. In case of failure, it will be presumed that you have nothing to say in this regard and the aforementioned proposed EDC shall be levied upon you/ confirmed without any further reference in this regard.


SECRETARY, CMC-V

Copy to:

1. Master File.

o/c

**DELHI POLLUTION CONTROL COMMITTEE**1st Floor, E-Block, Vikas Bhawan-II, Upper Bela Road, Civil Lines, Delhi-110054Visit us at : <http://dpcc.delhigovt.nic.in>

10

F. No. DPCC/CMC-V/OA-532/2022/ 7636-37

Dated: 16/11/2022

Subject: Show Cause Notice for Closure u/s 5 of EP Act 1986, read along with PWM Rules, 2016 as amended to date.

Whereas, the Plastic Waste (Management and Handling) Rules, 2016 published by the Government of India in the erstwhile Ministry of Environment and Forests, as amended from time to time, provided a regulatory frame work for management of plastic waste generated in the country.

And Whereas, to implement these rules more effectively and to give thrust on plastic waste minimization, source segregation, recycling, involving waste pickers, recyclers and waste processors in collection of plastic waste fraction either from households or any other source of its generation or intermediate material recovery facility and adopt polluter's pay principle for the sustainability of the waste management system, the Central Government reviewed the existing rules.

And Whereas, The Form-I as prescribed in Rule 13(2) is for Registration for Producers (carry bags / plastic sheet or like /cover made of plastic sheet /multi-layered packaging) or Brand Owners.

And Whereas, The Form-II as prescribed in Rule 13(3) is for Registration of Processing or Recycling of Plastic Waste units.

And Whereas, The Form-III as prescribed in Rule 13(4) is for registration for manufacturers of Plastic Raw Materials units

And whereas, you, **M/s Susheel Plastic, I-2142, DSIIDC, Narela Industrial Area, Delhi-110040 (Back side)** (hereinafter referred as the addressee) is engaged in the activity of plastic carry bags less than 75 microns and manufacturing of plastic granules using scrap & plastic waste without washing activity.

And whereas, an inspection of the unit was conducted on 14.10.2022 and the observations/deficiencies found during inspection are as follows:-

1. Unit found operational and engaged in the activity of plastic carry bags less than 75 microns and manufacturing of plastic granules using scrap & plastic waste without washing activity.
2. Proper channelization for controlling air pollution installed and working properly.
3. One tonne of plastic carry bags (40 bags * 25 kg) were seized at spot in the presence of Delhi Police, DPCC & Revenue Officials and were kept in safe custody in SDM (Narela), Naya Bans office

And whereas, your case was taken up by the Competent Authority in Delhi Pollution Control Committee and decided to issue Show cause notice for Closure u/s of EP Act, 1986 read along with PWM Rules, 2016 as amended to date . Now therefore in exercise of powers conferred upon it, under the provisions of said acts as amended to date, hereby issue the following directions:

1. That you (the addressee) shall close your unit with immediate effect.
2. That the concerned Sub-Divisional Magistrate shall ensure effective closure of the said unit with immediate effect.
3. That the concerned authority in Tata Power Delhi Distribution Limited (TPDDL) shall disconnect the electricity/power supply of the said unit with immediate effect.
4. That the concerned authority in DSIIDC shall disconnect the water supply connection of the said unit with immediate effect.
5. That the concerned authority in MCD shall cancel the permission/license (if any) for the operation of the said unit with immediate effect.

Hence by way of this notice, you are hereby given an opportunity to submit your reply as to why the aforesaid proposed directions should not be confirmed. Your reply should reach to this office within 15 days from date of service of this notice, failing which it shall be assumed that you have nothing to say in this regard and the DPCC shall be free to take action as proposed above. This may also be treated as an opportunity of being heard.

This issues as per the approval of the Competent Authority, Delhi Pollution Control Committee.

SEC, CMC-V

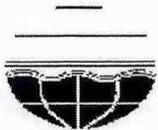
To,

**M/s Susheel Plastic,
I-2142, (Back side)
DSIIDC, Narela Industrial Area,
Delhi-110040**

o/c

Copy to: Master File, CMC-V

11



DELHI POLLUTION CONTROL COMMITTEE

1st Floor, E-Block, Vikas Bhawan-II, Upper Bela Road, Civil Line, Delhi-54
visit us at : <http://dpcc.delhigovt.nic.in>

By Speed Post

F. No. DPCC/CMC-V/NGT-OA-532/2022/ 7677

Dated: 28/11/2022

To,

The District Magistrate (North),
Office of the District Magistrate (North),
1, Alipur, GTK Road,
Delhi – 110036.

Annexure-3

Sub: Plastic material seized during compliance of order passed by Hon'ble NGT in Original Application No. 532/2022 on 02.09.2022 in the matter "Rajveer Vs. Govt. of NCT of Delhi".

Sir,

This has reference to the order dated 02.09.2022 passed by Hon'ble National Green Tribunal in Original Application No. 532/2022 in the matter "Rajveer Vs. Govt. of NCT of Delhi" in connection with the allegation that factory I- 2155, Narela Industrial Area, Delhi-110040. Joint inspection of DPCC Officials had conducted on 14.10.2022.

During the joint inspection carried out by DPCC officials and SDM Officials on 14.10.2022, it was found that the I-2155 and I-2142 is a joint factory engaged in the manufacturing of Plastic carry bags. One Tonne of banned carry bags less than 75 microns were found in stocks and seized during the inspection.

In view of above, you are requested to direct the concerned officers to keep the seized plastic material in safe custody till the order issued by DPCC for its final disposal through authorized recycler.

Yours Sincerely,

(Mohd. Arif)

Sr. Env. Engineer

o/c

Annexure-4

(12)

DATE: 11/11/2022

SUSHEEL PLASTIC

I-2142, DSIIDC INDUSTRIAL AREA, NARELA

DELHI-110040

CMC-V/2008
28/11/2022

To,
The Sr. Engineer (CMC-V)
Delhi Pollution Control Committee,
Department of Environment (Govt .of NCT of Delhi)
1ST Floor, E-Block, VikasBhawan-II, Upper
Bela Road Civil Lines Delhi-110054,

Sub: - Request For Surrendering my DPCC License.

Dear Sir,

I am proprietor of the unit M/S SUSHEEL PLASTIC AT I-2142, DSIIDC INDUSTRIAL AREA NARELA NEW DELHI-110040

Sir I was applied my DPCC under orange category in plastic dana and plastic bags reprocessing without washing activity and I also had consent from DPCC department but now I have closed my manufacturing activity from this address now I am surrendering all the related licenses of this address and my DPCC surrendering consent Number is - 8316601. It's my humble request to you please accept my surrendering license request.

Sir in view the above text this my kind request please update your record and I assure you that I always follow the guideline of DPCC as good citizen of Delhi.


28/11
S. S. S. S.

Auth. Signatory


SUSHEEL PLASTIC
I-2142, DSIIDC INDUSTRIAL
NARELA DELHI-40



DELHI POLLUTION CONTROL COMMITTEE

(Government of N.C.T. of Delhi)

4th & 5th Floor, ISBT Building Kashmere Gate, Delhi 110006

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CONSENT ORDER

Certificate No. :G-27035

Name of the unit	:	SUSHEEL PLASTIC
Address	:	I-2142,DSIDC NARELA INDUSTRIAL AREA,DELHI-110040, Narela Industrial Area, Delhi -
Consent Order No	:	DPCC/CMC/2022/8316601
Date of issue	:	06/10/2022
Product/Activity	:	Reprocessing of Waste Plastic / PVC (without Washing Activity)
Manufacturing Activities	:	PLASTIC DANA AND PLASTIC BAGS
Category Name	:	[ORANGE, GREEN]
Product Capacity	:	1000 Kg/Day

This Consent to **Operate** is hereby granted under section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 under **ORANGE** Category. This consent is subjected to terms and conditions specified overleaf. **This is being issued with reference to your application id 8316601 valid from 03/08/2022 to 02/08/2027.**

MOHAM

Digitally signed by
MOHAMMAD ARIF

MAD ARIF

Date: 2022.10.06
16:14:05 +05'30'

Senior Environmental Engineer



Inspection Report

Annexure - 5

1. Name & Address of the Unit : M/s Sushel Plastic,
I-2142, DSID, Narela
Industrial Area, Delhi-40
2. Owner/ Partner's Name & Contact Details(Phone & E-mail) : Sh. Vishal Gupta/9953267728
3. Date of Inspection : 06/12/2022
4. Name & Designation of the Persons contacted at the industry : Sh. Vishal Gupta
5. Kind of Industry : No industrial activity
6. Product & Capacity : No industrial activity
7. Main Raw Materials : No industrial activity
8. Water Polluting : Yes/No Yes No ETP Installed : Yes/No NA
9. Air Pollution : Yes/No Yes No ECS Installed : Yes/No NA
10. Details of Stack Height (Furnace/Boilers/Others) : (Above G.L.).....-..... (Above R.L.).....-.....
11. Type of Fuel Used : No industrial activity
12. A. Source of Water Supply : DJB/NDMC/DSIIDC/Borewell/Tankers/Others
B. Effluent Discharge : (a) Domestic/ Trade Effluent
(b) Unit connected to Conveyance System: Yes/No
(c) Discharging into.....-.....
13. Status of Consent {If Any} :
14. D.G. Set(s) {if Any} : No.Capacity.....-.....KVA. Acoustic: Yes/No
Stack Height.....-.....(Above G.L.).....-.....(Above RL)
15. Plot Area : 200 sqm
16. Labour : No industrial activity
17. Machinery : No industrial activity

- 18. Detail of Power Connection :
- 19. Whether Unit found in Operation : Yes/No ✓
- 20. Status of Registration under Plastic Waste Management Rules, 2016 :
- 21. Whether Generating Hazardous Waste : Yes/No
- 22. Details about Hazardous Waste :
 - (a) Status of Authorization {if any} :
 - (b) Display Board Provided : Yes/No
 - (c) Whether Hazardous Waste is stored in Leak proof container : Yes/No
 - (d) Whether container marked with specified label : Yes/No
 - (e) Whether container stored kept in an isolated area : Yes/No
 - (f) Whether Hazardous Waste is being stored on pucca floor & in covered area : Yes/No
 - (g) Whether date on which storage began indicated on each container : Yes/No
 - (h) Whether daily record of Hazardous Waste maintained in Form-3 : Yes/No
 - (i) Category of Hazardous Waste as per the Schedules I,II and III of these rules :
 - (j) Authorized mode of disposal or recycling or utilization or co-processing etc. :
 - (k) Quantity (Ton/Annum) :

Remarks (if Any)

- 1) Unit found closed and no industrial activity found during inspection
- 2) Unit caught fire on 24.10.2022 as reported by factory owner and has closed its industrial operations after this fire incident.
- 3) Unit has obtained consent from DPCC for the activity of manufacturing of plastic dana and plastic bags reprocessing without washing activity.

W.upta
06/12/2022

Kamal JEE
KAMAL JEE
Signatures, Name & Designation of inspecting officials.